

ITEM NO.4

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1018/2021

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(ONLY M.A. NO. 948 OF 2022 IS TO BE LISTED ON 22.7.2022.)

WITH

MA 948/2022 in W.P.(C) No. 502/2021 (PIL-W)
(IA No.82039/2022 ARISING OUT OF C.P. (C) 708/2021 IN VIEW OF
HON'BLE COURT'S JUDGMENT DT. 17.5.2022, IA No. 82039/2022 -
APPROPRIATE ORDERS/DIRECTIONS)

Date : 22-07-2022 This MA was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) By Courts Motion, AOR

Mr. Arvind P. Datar, Sr. Adv.
Mr. Rahul Unnikrishnan, Adv.
Mr. T. V. S. Raghavendra Sreyas, AOR
Mr. Naveen Hegde, Adv.
Mr. Siddharth Vasudev, Adv
Mrs. Gayatri Gulati Sreyas, Adv.

For Respondent(s) Mr. K.K. Venugopal, AG

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Balbir Singh, ASG
Mr. Kanu Agrawal, Adv.
Mr. Saurabh Mishra, Adv.
Ms. Vanshaja Shukla, Adv.
Ms. Priyanka Das, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. Ankur Talwar, Adv.
Mr. Rajat Nair, Adv.
Mr. Siddhanth Kohli, Adv.
Ms. Suhashini Sen, Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Anuj Srinivas Udopa, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Raj Bahadur Yadav, AOR

Mr. Zoheb Hossain, Adv.

Mr. R. Basant, Sr. Adv.

Mr. Mahesh Thakur, AOR

Ms. Vipasha Singh, Adv.

Mr. Ajay Kanojiya, Adv.

Mr. Akshay Sahay, Adv.

Ms. Shivani Rehal, Adv.

Ms. Garima Bajaj, AOR

Mr. Agnish Aditya, Adv.

M/S. Chambers Of Kartik Seth, AOR

Ms. Sakshi Kakkar, AOR

Mr. Shakti Singh, Adv.

Mr. Jasmeet Singh, AOR

Mr. Rupesh Kumar, AOR

Mr. Siddharth Sangal, AOR

Mr. Rajiv Aggarwal, Adv.

Mr. Vaidehi Kothari, Adv.

Ms. Nilanjani Tandon, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

MA 948/2022 in W.P.(C) No. 502/2021

- 1 A compilation of additional documents has been filed by the Union of India. The learned Attorney General for India has, in particular, relied on the Minutes of the reconstituted Search cum Selection Committee¹ dated 31 May 2022 and 8 June 2022.
- 2 As recorded in the earlier order of this Court dated 17 May 2022, the SCSC had recommended 28 candidates in the main list and 13 in the wait list out of which 16 were selected from the main list and 6 from the wait list. Thus, out of a total of 41 persons, 22 have been selected leaving 19 persons remaining to be appointed.

1 "SCSC"

- 3 The Minutes dated 31 May 2022 would *prima facie* indicate that the SCSC discussed the appointment of six candidates who were recommended earlier on 21 September 2019 against the vacancies in the unreserved category of Accountant Members and OBC category of Judicial Members in the ITAT. This is again clarified on 8 June 2022.
- 4 The learned Attorney General submits that an affidavit will be filed by the Union of India. The affidavit shall also clarify whether the inputs and material pertaining only to six candidates were placed before the SCSC.
- 5 List on 26 July 2022.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
COURT MASTER